

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : TIS HAZARI : DELHI

CORRIGENDUM

Sub: Change in Date and Time of Farewell Function.

In partial modification to this office Circular No. 38443-38673/ACJ(Central)/2023 dated 26.09.2023, it is to inform that the farewell function is now being organized **on 05.10.2023 at 04:00 pm** instead of 03.10.2023 at 04:30 pm in the Room No. 135, Conference Hall, First Floor, Tis Hazar Court Complex.

All Judicial Officers of Delhi District Courts and all the former Judicial Officers of Delhi District Court are cordially invited to grace this occasion and express best wishes to learned officers.

Sd/-

(MAYANK GOEL)
ADMINISTRATIVE CIVIL JUDGE (WEST)
DELHI

Sd/-

(VIVEK BENIWAL)
ADMINISTRATIVE CIVIL JUDGE (CENTRAL)
DELHI

No. 39101-39301 /ACJ(Central)/2023

Dated, Delhi the 28.09.2023

28 SEP 2023

Copy forwarded for information and necessary action to:-

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. PS to Ld. Principal District & Sessions Judge (HQs.), Delhi.
3. PS to Ld. Pr. District & Sessions Judge, West, East, North-East, Shahdara, New Delhi, South-East, South, North-West, North, South-West, Rouse Avenue Court Complex.
4. The Ld. Principal Judge, Family Courts (HQs), Dwarka, Central, West, East, North-East Shahdara, New-Delhi, South-East, South, North-West, North Districts.
5. The Ld. Principal Secretary (Law, Justice & Legislative Affairs), GNCTD, Delhi.
6. The Ld. Member Secretary, DSLSA, Rouse Avenue Court Complex, New Delhi.
7. The Ld. Director (Academics) & (Admn.), Delhi Judicial Academy, Dwarka, New Delhi.
8. The Ld. Judge In-charge, Mediation Centre, Tis Hazari Courts, Delhi.
9. The Secretary, DLSA, Central and West District, Tis Hazari Courts, Delhi.
10. All the Ld. ACJs of all Courts Complex of Delhi with request to circulate this circular immediately in their respective districts.
11. All the Ld. Judicial Officers of Central & West District, Tis Hazari Courts, Delhi & or Deputation/Diverted Capacity.
12. Incharge, Care Taking Branch (C), THC, Delhi with the direction to make necessary arrangements.
13. Incharge, Computer Branch (Central), Tis Hazari Courts, Delhi.
14. Incharge, Protocol Branch (Central), Tis Hazari Courts, Delhi with the direction to bring this circular to the notice of former Judicial Officers through WhatsApp Group.
15. Sh. Atul Bhardwaj, JA in Hindi Section, West District, Tis Hazari Court, Delhi with the request to do photography of the function.
16. The R & I Branch (Central) for uploading on LAYERS & website.

Sd/-

ADMINISTRATIVE CIVIL JUDGE (WEST)
DELHI

Sd/-

ADMINISTRATIVE CIVIL JUDGE (CENTRAL)
DELHI